

## Statement

*Total number of Government Employees and the number of Scheduled Castes and Scheduled Tribes among them as on 1-1-1983*

Group	Total number of Employees	Scheduled Castes	Percentage	Scheduled Tribes	Percentage
Group—A	53,165	3,574	6.72	761	1.43
Group—B	62,600	6,368	10.17	922	1.47
Group—C	21,28,746	3,11,070	14.61	88,149	4.14
Group—D (Excluding Sweepers)	13,03,005	2,55,053	19.57	71,812	5.51
TOTAL :	35,47,516	5,76,065	16.24	1,61,644	4.56

### Hyderabad Airport as International Airport

329. SHRI B. SATYANARAYAN REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the Chief Minister of Andhra Pradesh had urged the Central Government for declaring Hyderabad airport as an international Airport; and

(b) what action has been taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) Yes, Sir.

(b) The matter was examined carefully. It was felt that the existing four international airports at Bombay, Calcutta, Delhi and Madras are adequate for meeting the requirements of international traffic. This position was explained to the Chief Minister of Andhra Pradesh and it was also indicated that a traffic assessment would be made to decide on the feasibility of introducing limited international services from Hyderabad.

### Enquiry into eviction of U.K. Soccer Team from Nehru Stadium

330. SHRI RAJNI RANJAN SAHU: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to a news item under the caption "U K. Soccer team evicted from Nehru Stadium" which appeared in the 'Indian Express' of the 31st March, 1985;

(c) whether any enquiry has been thereof;

(c) whether any enquiry has been conducted in this regard and responsibility fixed; and

(d) if so, what are the details of the action taken against the concerned officials?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAI-CHANDRA SINGH): (a) Yes, Sir.

(b) and (c) On looking into the matter it has been found that a football team consisting mainly of British

subjects of sub-continental origin arrived in the country recently even though the Manager of the team had been informed by the Indian High Commission in London that their visit had not been cleared by the Government and that it should be postponed. When contacted by the Sports Authority of India, the Manager of the team admitted that he had been informed of the non-clearance and postponement of the tour before they left London but that they decided on their own to proceed to India as they had already scheduled their holidays, which would not have been possible again.

(d) Does not arise.

#### Meeting of Sports Ministers of various States

331. SHRI RAJNI RANJAN SAHU: Will the PRIME MINISTER be pleased to state:

(a) whether a meeting of the Ministers of Sports of the various States and organisers of sports associations of the Northern region under the chairmanship of the Union Minister of State in the Ministry of Youth Affairs and Sports was held in Delhi on 30th March, 1985; and

(b) if so, what are the details of the discussion held and the decision arrived at that meeting?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAI-CHANDRA SINGH): (a) A meeting of the Ministers Incharge of Youth Affairs and Sports of the States in the Northern region was held on the 30th March, 1985. Organisers of Sports associations were not invited to the meeting.

(b) The meeting was in the nature of review of the existing programmes and consultation regarding proposed new schemes in the field of youth affairs & sports. Some of the impor-

tant points discussed at the meeting included observance of the International Youth Year, National Service Scheme, working of the Nehru Yuvak Kendras, new schemes proposed by Sports Authority of India for spotting talent at young age, adoption of selected schools and setting up of Sports hostals, and promotion of Sports among women and in rural areas by the Netaji Subhas National Institute of Sports.

#### Losses Incurred by the National Metallurgical Laboratory

332. SHRI RAJNI RANJAN SAHU: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Magnesium plant which is a part of the National Metallurgical Laboratory (NML) is incurring heavy losses for the last several years;

(b) if so, what are the details thereof for the last three years; and

(c) what steps Government propose to take to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL): (a) Yes, Sir.

(b) The excess of expenditure over receipts for the past three years is as follows:—

(Rs. in lakhs)	
Year	Excess of expenditure over receipts
1982-83	39.67
1983-84	43.42
1984-85*	43.59

\*Estimated.